

**Setting Up Of CGHS Dispensary At  
Shalimar Bagh**

[*Translation*]

2745. SHRIMATI D.K. BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any decision has been taken to set up a CGHS dispensary at Shalimar Bagh in New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Yes, Sir. A proposal to set up a dispensary at Shalimar Bagh was received but could not be established due to non-availability of a suitable accommodation. However, dispensary has been established at an adjacent locality at Pitampura which is providing the medical facilities for CGHS beneficiaries residing in Shalimar Bagh also.

**Government Aided Voluntary  
Organisations**

2746. SHRI VISHWANATH SHASTRI: Will the Minister of WELFARE be pleased to state:

(a) the number of Government aided voluntary organisations engaged in the work of social development and the details thereof;

(b) the amount sanctioned annually by Government to these organisations; and

(c) the extent to which these organisations have been able to achieve the targets fixed by the Government?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). A statement indicating the number of voluntary organisations engaged in the work of social development and the amount sanctioned as grant-in-aid during 1990-91 to the organisations is attached.

(c) The organisations are generally fulfilling the objectives for which they have been assisted.

## STATEMENT

| S. No.       | Name of the Scheme   | No. of Vol. Organisation | Amount released during 1990-91 (Figures in Rs.) |
|--------------|--|--------------------------|---|
| 1            | 2  | 3                        | 4   |
| 1.           | Voluntary Organisations engaged for the welfare of Scheduled Castes.                       | 41                       | 1.83 crores                                     |
| 2.           | Voluntary organisations engaged for the welfare Scheduled Tribes.                          | 44                       | 2.05 crores                                     |
| 3.           | Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention. | 136                      | 4.60 crores                                     |
| 4.           | Scheme of Organisational Assistance to voluntary organisations.                            | 84                       | 0.33 crores                                     |
| 5.           | Centrally Sponsored Scheme for the welfare of Children in Need of Care & Protection.       | 948                      | 5.01 crores                                     |
| 6.           | Scheme for assistance to voluntary organisations in the field of Social Welfare.           | 93                       | 0.88 crores                                     |
| 7.           | Assistance to Voluntary Organisations for Disabled Persons.                                | 215                      | 5.67 crores                                     |
| 8.           | Scheme of Grant-in-Aid for Aid and Appliances for the disabled.                            | 56                       | 2.04 crores                                     |
| <b>Total</b> |  | 1617                     | 22.41 crores                                    |